

**Government of Himachal Pradesh  
Food, Civil Supplies & Consumer Affairs Deptt.**

**No: FDS-A(3)7/2016-L**

**Dated: Shimla**

**20<sup>th</sup> March, 2020**

**Notification**

In partial modification of this Department's notification No. FDS-C(14)-1/2017-L, dated 10th July 2019, the Governor, Himachal Pradesh, in exercise of the powers conferred by sections 3 and 5 of the Essential Commodities Act, 1955 (Act No. 10 of 1955), is pleased to invoke the following control orders upto 30th June, 2020 from the date of issue of this notification:-

1. Himachal Pradesh Hoarding and Profiteering Prevention Order, 1977
2. Himachal Pradesh Commodities Price Marking and Display Order, 1977

By Order

AMITABH AVASTHI  
Secretary (FCS&CA) to the  
Government of Himachal Pradesh